NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. MA 1192/2019 In T.C.P. (IB)-385(MB)/2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: **IDBI Capital Markets & Securities Ltd.**
V/s
Arshiya Northern FTWZ Ltd.

APPEARANCE :

FOR THE OPERATIONAL CREDITOR **:** Adv. Rahul D. Oak

DIRECTOR OF CORPORATE DEBTOR **:** Mr. Navnit Choudhary

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **05.01.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.11.2022
Sushil